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## Saurabh Bansal Vs Bank Of Maharashtra

Court: National Company Law Appellate Tribunal New Delhi

Date of Decision: Aug. 16, 2022

Acts Referred: Insolvency and Bankruptcy Code, 2016 â€" Section 95

Hon'ble Judges: Ashok Bhushan, Chairperson; M. Satyanarayana Murthy, Member (J); Barun Mitra, Member (T)

Bench: Full Bench

Advocate: Sanyat Lodha, A. K. Shukla

Final Decision: Dismissed

**Judgement**